RESUME' OF WORK DONE BY LOK SABHA

[FOURTH LOK SABHA—SEVENTH SESSION, 1969]

(17th February to 16th May, 1969)



LOK SABHA SECRETARIAT NEW DELHI

July, 1969

PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Seventh Session of Fourth Lok Sabha, 1969.

NEW DELHI; S. L. SHAKDHER,

July 30, 1969. Secretary.

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RESUME / OF WORK DONE BY LOK SABHA DURING THE SEVENTH , SESSION OF FOURTH LOK SABHA (FEBRUARY-MAY, 1969)

I. DURATION OF SESSION

Date of commencement . 17th February, 1969

Date of adjournment sine die . 16th May, 1969

Date of prorogation . 19th May, 1969

Number of days of sitting . . . 62

Number of hours of sittings . 399 hrurs

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Passed, as amended.	Report of Joint Committee presented on 26-2-69. Pending.	Motion for con- currence adopted without discussion.	Passed.	Passed.	Passed.	Pending.	Pending.	Pending.
8	1	1	v	1	1	I	I	ı
% '	í	1	304	-	£ 33	1	١	ı
I 34 53 mts. had already been taken dur- ing Sixth Session].	1		17 52 nd	3 03	2 16	ı	1	1
18-2-69 7-5-69 Further consideration & Passing].	I	25-3-69 [Motjon for concurence to refer to Joint Committee].	29-4-69 30-4-69 1-5-69 6-5-69 [Consideration and Passing].	17-3-69 [Consideration and Passing].	22-3-69 [Consideration & Passing].	1	i	ı
[Barlier session — 4-3-68.]	1	ı	I	3-3-69	3-3-69	١	i	1
E.	[Earlier session— 31-7-67]	i	28-2-69	1	1	3-3-69	14-3-69	14-3-69
The Registration of Births and Deaths Bill, 1968, as passed by Rajya Sabha.	The Contract Labour (Regulation & Abolition) Bill, 1967.	The Indian Medicine and Homoeopathy Central Council Bill, 1968, as introduced in Rajya Sabha.	to The Pinance Bill, 1969	The Public Employment (Requirement as to Residence) Amendment Bill, 1969, as passed by Rajva Sabha.	The Payment of Bonus (Amendment) Bill, 1969, as Passed by Rajya Sabha.	The Tea (Amendment) Bill, 1969	The Unlawful Activities (Prevention) Amendment Bill, 1969.	15 The Chartered Accountants (Amendment) Bill, 1969.
۲	•	Φ.	2	#	•• 12	13	14	2.

. Discussed together with the Statutory Resolution re: disapproval of the Payment of Bonus (Amendment) Ordinance, 1969. Discussed together with the Statuteery resolution re. disayroval of the -ustom,)Amendment Ordinance 1969.

					4					
6	Passed	Passed	Passed	Passed .	Passed	Passed	Passed	Passed	Report of Joint Committee presented on 25-3-69. Pending.	Report of Joint Committee pre- sented on 26-3-69, Pending.
«	١	1	1	i	I	1	1	i	ı	1
7	1	I	1	1	1	m	1	I	1	1
9	H. M.	0 14	0 02	0 43	1 17	1 45	0 0	3 38	1	I
~	14-3-69 [Consideration & Passing.]	18-3-69 [Consideration & Passing.]	19-3-69 [Consideration & Passing.]	19-3-69 [Consideration & Passing.]	21-3-69 [Consideration & Passing.]	22-3-69 [Consideration & Passing.]	24-3-69 [Consideration & Passing.]	24-3-69 [Consideration & Passing.]	I	I
4	ı	ı	i	ı	I	8-3-69	8-3-69	8-3-69	ı	1
6	14-3-69	18-3-69	19-3-69	19-3-69	21-3-69	1	ı	ı	[Earlier session — 22-5-67	[Earlier ses- sion— 9-5-68
2	16 The Appropriation (Vote on Account) Bill, 1969.	17 The Appropriation (Railways) Bill, 1969 .	The Appropriation Bill, 1969	The Appropriation (No. 2) Bill, 1969	20 The Appropriation (Railways) No. 2 Bill, 1969	The Public Wakfs (Extension of Limitation) Amendment Bill, 1969, as possed by Rajya Sabka.	The Limitation (Amendment) Bill, 1969, as passed by Rajva Sabha.	The Armed Forces (Special Powers) Continuance Bill, 1969, as passed by Rajya Sabha,	The Government (Liability in Tort) Bill, 1967.	The Lokpal and Lokayuktas Bill, 1968
-	91	17	18	19	8	@21	77	£.	4	55

Passed, f	Passed	Passed	Passed	Passed	Passed	Passed	Pending	Motion for con- currence adopted without discussion,	ò
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¥	38	1	25	4	∞	89	ł	I	1
0 38	2 42	0 39	I 28	6 02	1 02	4 33	١	1	ı
7-5-69 (Consideration & Passing.]	15-4-69 [Consideration & Passing.]	28-4-69 [Consideration & Passing.]	7-5-69 [Consideration & Passing.]	7-5-69 12-5-69 13-5-69 14-5-69 [Consideration & Passing.]	16-5-69 [Consideration & Passing.]	15-5-69 [Consideration & Passing.]	1	16-5-69 [Motion for concurrence to refer to Joint Committee.]	Do.
i	i	ı	1	1	l	1	í	I	1
31-3-69	10-4-69	28-4-69	[Earlier ses- sion-26-4-68].	Earlier session-10-5-68.	13-5-69	14-5-69	16-5-69	1	ı
26 The Estate Duty (Distribution) Amendment Bill, 1969.	The Constitution (Twenty-Second Amendment) Bill, 1969.	The Appropriation (No. 3) Bill, 1969	The Union Territories(Separation of Judicial and Executive Functions) Bill, 1968, as reported by Joint Committee.	The Companies (Amendment) Bill, 1968 [The West Bengal Legislative Council (Abolition) Bill, 1969.	t(Discharge of Functions) Bill,	The Petroleum (Amendment) Bill, 1969.	zs Bill, 1968, as introduced in ha.	35 The Code of Civil Procedure (Amendment) Bill, 1968, as introduced in Rajya Sabha.
The Estate Duty(I Bill, 1969.	The Constitution ment) Bill, 1969	The Appropria	The Union Te and Executi reported by J	The Companie	The West Ber tion) Bill, 1	The President (Discharge 1969.	The Petroleu	The Architects Bill, 1968, Rajya Sabha.	The Code of Bill, 1968,

@Discussed together with the Statutory Resolution re: disapproval of the Public Wakts (Extension of Limitation) Amendment Ordinance, 1969.

		* 0					
	Motion for Concurrence adopted without discussion.			Progress/Remarks	6	Pending,	
	1 .			No. of amend- ments carried	∞		
	I			No. of amend- ments tabled	7	:	
Н. М.	1.2.5 	17 7 21 2 33		Time taken	9	H. M.	, ~
	16-5-69 [Motion for con- currence to refer to Joint Com- mittee.]	SUMMARY 2. Bills passed by Rajya Sabha and laid on the Table 3. Bills passed. 4. Bills withdrawn 5. Bills pending at the end of the session (vide Para No. 1200 of Bulletin—Pt. II, dated 23-5-69).	BIII	Dates of discussion in Lok Sabha	S	τ	
	ı	SUMMARY Loed . by Rajya Sabha a awn gat the end of the	(ii) Private Member's Bill	Date of laying on the Table (In the Case of Bills passed by Rajya Sabha)	4	:	
,	I	SU 2. Bills introduced . 2. Bills passed by Raj; the Table 3. Bills passed . 4. Bills withdrawn 5. Bills pending at the Para No 1200 of 23-5-69).	(ii) Private	Date of Introduction	e	21-2-69	uk,
	The Hire Purchase Bill, 1968, as introduced in Rajya Sabha.	H 4 4 4		Title of the Bill and Member Incharge	2	The Indian Penal Code (Amendment) Bill, 1968 (Insertion of new sec. 121B) by Shri K war Lal Gupta.	
	36			o, o,	-	H	4 (-

The Constitution (Amendment) Bill, 1968 (Substitution of art. 43) by Shri Kanwar Lal Gupta	21-2-69	÷	-			Pending
The Constitution (Amendment) Bill, 1968 (Amendment of arts, 75 & 164) by Shri Kanwar Lal Gupta.	21-2-69					Pending
The Income-tax (Amendment) Bill, 1969 (Amendment of section 80C) by Shri S. S. Kothari.	21-2-69					Pending
The Public Undertakings (Compulsory Approval of Agreements) Bill, 1969 by Shri S. S. Kothari.	21-2-69					Pending
The Gold (Control) Amendment Bill, 1969 (Amendment of secs. 16, 27 etc.) by Shri Benoy Krishna Daschowdhury.	21-2-69					Pending
The Constitution (Amendment) Bill, 1969 (Amendment of 215.32 & 226) by Shri Tenneti Viswanatham.	21-2-1969					Pending
The Constitution (Amendment Bill, 1969 (Amendment of Eighth Schedule) by Shri Bhogendra Jha.	21-2-1969	:				Pending
The Constitution (Amendment) Bill. 1969 (Amendment of art. 240 & Pirst Schetule) by Shri Benoy Krishna Daschowdhury.	21-2-1969					Pending
The Food Corporations (Amendment) Bill, 1969 (Substitution of Sec. 34) by Shri C. C. Desai.	21-2-69				:	Pending
The Central Universities (Students' Participation) Bill, 1969 by Shri Madhu Limaye.	21-2-69	21-3-69 3-4-69 (Motion for Cir- culation for eliciting opinion)	4 32	H	+	Motion for Circulation for eliciting opinion on the Bill by 3-3-70 adopted on 3-4-69.

						8					
The second secon	6		Pending	Pending	Pending	Motion for Consideration negatived on 7-3-69	Pending	Withdrawn on 21-3-69	Pending	Pending	Pending.
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	7		:					м			:
	9	11. AL.	:			1 50		2-35			: ,4
	2		:	:		21-2-1969 7-3-69 [Considera- tion]		7-3-69 21-3-69 [Consideration]			:
	4	 	:								:
	۳.	 	21-2-69	21-2-69	21-2-69	Earlier session— 13-12-68]	7-3-69	[Earlier session— 15-11-1968]	21-3-69	69- † -E	₹3-4-69
	2		The University Grants Commission (Amendment) Bill, 1969 (Insertion of new 'ec, 12A etc.) by Shri Madhu Limaye.	The Representation of the People (Amendment) Bill, 1969 (Amendment of sec. 62) by Shri Maharaj Singh Bharti.	The Adoption of Religion Bill, 1969 by Shri Maharaj Singh Bharti.	The Constitution (Amendment) Bill, 1968 (Amendment of arts, 80 and 171) hv Shri C. C. Desai.	The Indian Penal Code (Amendment) Bill, 1969 (Substitution of sec. 309) by Shri Virbhadra Singh.	The Publication of Political Party Accounts [Earlier Rill, 1968 by Shri Shri Chand Goyal, session-15-11-1	The Constitution (Amendmenty Bill. 1969 (Amendment of art. 280) by Shri Shiva Chardra Jha.	The Modern Cottage Industries Development Corporation Bill, 1969 by Shri Mal arej Singh Bisari.	The Ir dian Telegraph (Amendment) Bill, 1969 (Substitution of sec. 5) by Shii Madhu Limaye.
	7		12	13	17	15	9	11	ž.	61	۶ ,

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Pending	Pending.	•• Pending	3 I Referred to Select Committee on 18-4-69, Pending	Pending	Pending	Pending	Pending	4 Motion for Consideration negatived on 16-5-69	Pending.
3-4			35		:			2—22	
		:	n e to eit-		•				
		:	3-4-69 18-4-69 [Consideration and reference to Select Commit- tee.]		:			18-4-69 1-5-69 16-5-69 [Consideration]	
3-4-69	3-4-69	3-4-69	[Barlier session— 15-21-68]	18-4-69	18-4-69	18-4-69	18-4-69	[Earlier session 15-11-68]	1-5-69
The Sonstitution (Amendment) Bill, 1969- (Amendment of Eighth Schedule) by Shri Shiva Chandra Jha.	The Prevention of Cow Slaughter Bill, 1969 by Shri Hardayal Devgun.	The Constitution (Amendment) Bill, 1969 (Amendment of art.19 and Substitution of art. 326) by Shri Madhu Limaye.	The Enlargement of the Appellate (Criminal) Jurisdiction of the Supreme Court Bill, 1968 by Shri Anand Narain Mulla.	The Constitution (Amendment) Bill, 1969 [Amendment of art. 39 (Bill No. 33 of 1969)] by Shri Om Prakash Tyagi.	The Constitution (Amendment) Bill, 1969 [Amendment of art. 39 (Bill No. 32 of 1969)] by Shri Om Prakash Tyagi.	The Identity Card Bill, 1969 by Shri Maharaj Singh Bharti.	The Salaries and Allowances of Members of Parlament (Amendment) Bill, 1969 (Amendment of sections 4, 5, etc.) by Shri Panna Lal Barupal.	The Constitution (Amendment) Bill, 1968 [J. (Amendment of arts, 75, 164 etc.) by Shri Kameshwar Singh.	The Trade Unions (Amendment) Bill, 1969 (Amendment of sec. 2 and Substitution of secs. 4, 5 etc.) by Shri Tenneti Viswanatham.
21	22	23	7	25	56	27	88	29	30

- 1				10
6	Pending.	Pending.	Pending.	In pursuance of an amendment to 43rd Report of Committee on Private Members' Bills & Resolutions adopted on 21-2-69, further consideration of the Bill was to be taken up on a day or days allotted for transaction of Govt. Business. Accordingly, the Bill was put down during Govt time on 14-5-69, but discussion on the motion for resumption of debate on the Bill was adjourned to the next session.
90		:		
7	:			71
~	Н.М. .:		:	 E
'n		:	:	14-5-69 [Further Consideration]
4				
6 0	1-5-59	1-5-69	1-5-69	Session 7-4-67]

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The Conferment of Decorations on Persons (Abolition) Bill, 1969 by Shri J.B. Kripalani.

32

The Constitution (Amendment) Bill, 1969 (Amendment of arts, 86 and 175 and omission of arts, 87 & 176) by Shri Tenneti-Viswanatham.

31

The Constitution (Amendment) Bill, 1969 (Amendment of arts. 217 & 224) by Shri Om Parkash Tyagi.

33

The Constitution (Amendment) Bill, 1967 (Amendment of art. 368) by Shri Nath Pai, as reported by Joint Committee.

					11) ^	*				
ı.	Pending.	Motion for Introduction negatived on 16-5-1969.	Pendin g	Report of Select Committee presented on 1-5-69. Passed, as amended.	Discussion not con- cluded. Pending.							
	:	:	:	:								
	:	:	:	:								
	;		:	0-14	0-06		31	1	1	ч	1	961
	:	:	:	16-5-69 (Consideration as reported by S. C., & Pas- sing)	16-5-69 [Motion for Circulation for eliciting opinion].	SUMMARY	٠.			4. Motions for consideration negatived	5. Bills circulated for eliciting opinion .	6. Billspending at the end of the session (vide Para No. 1201 of Bulletin—Part II, dated 28-5-69).
			:	[Earlier session— 20-12-67]		ns	duced .		rawn .	or considers	lated for eli	ing at the en 1 No. 1201 dated 28-5-
/	69- 2 -91		16-5-69	:	[Earlier session 29-11-68]		1. Bills introduced	2. Bill passed.	3. Bill withdrawn	. Motions f	. Bills circu	5. Billspend (vide Part Part II,
ı	35 The Language of Laws Bill, 1969 by Shri Prakash Vir Shastri.	36 The All-India Institute of Medical Sciences (Amendment) Bill, 1969 (Amendment of secs. 2, 4 etc.) by Shri George Fernandes.	37 The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1969 (Amendment of secs 3, 4 etc.) by Shri Yashwant Singh Kushwah.	38 The Indian Penal Code (Amendment) Bill, 1967 (Amendment of sect, 292, 293 etc.), as passed by Rajya Sadha.	39 The Regulation of Expenditure and Eradication of Corruption Bill, 1968 by Shri Humayun Kabir.		I	2	8	4	5	
	417	60	•••									

3. CALLING ATTENTION STATEMENTS

S. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Time taken
1	2	3	4	5
				H.M.
1	Propaganda by Moscow Peace		Shri Dinesh Singh	0-36
	and Progress Radio'	Vajpayee.	19-2-1969	
2	Talk given by a senior civil		Shri Y. B. Chavan	0-07
	servant expressing categorical views on current political-cum-constitutional problems.	Kumar Salve.	21-2-1969	
3	Attacks by Mizo rebels on se- curity forces.	Shri Kanwar Lal Gupta.	Shri Y. B. Chavan	0-21
	curity forces.	Gupta.	24-2-1969	-
4	Apprehension of Pro-Pakistani elements in Srinagar and other		Shri Y.B. Chavanl	0-17
	parts of Kashmir.	i apurian.	25-2-1969	
5	Newspapers reports that India has agreed to refer for arbitra-	Shri George Fernandes.	Shri Dinesh Singh	0-19
	tion the dispute on Kach- chativu with Ceylon.	remarktes.	17-2-1969	
6	Recall of the Govrnor of West	Shri Jyotirmoy	Shri Y. B. Chavan	0-09
	Bengal, Shri Dharam Vira.	Bosu.	3-3-1969	
7	Pakistani infiltration into Assam	Shri Bal Raj Madhok	Shri Y. B. Chavan	0-08
	and assistance to Naga rebels.	Madriok	5-3-1969	
8	Sheikh Abdullah's speech in Srinagar and a threat of	Shri Prakash Vir Shastri.	Shri Y. B. Chavan	0-20
	blood-shed.	Smastii.	6-3-1969	•
9	U.S. President's statement re: attitude of non-aligned	Shri Om Prakash	Shri Dinesh Singh	0-20
	countries about Vietcong attacks.	ı yağı.	10-3-69	
10	Implementation of Kutch	Shri Surendranath Dwivedy.	Shri Dinesh Singh	0-13
	Award.	Dwivedy.	11-3-69	
11	Death of Shri J. B. D'Cruz, leader of the Communist Party of India (Marxist) in Goa.	Shrimati Suseela Gop a lan.	Shri Vidya Charan Shukla	c - 07
	or main (mainth) in oon.		13-3-69	
12	Visit of the Soviet Defence Minister to India	Shri Samarendra Kundu.	Sardar Swaran Singh	1 - 06
	***********		14-3-69	

1	2	3	4	5
				H.M.
13		Shri Madhu Limaye	Shri Y. B. Chavan	0-25
	Rights to the people of Jammu and Kashmir.		17-3-69	
14	Clashes between Nagas and	Shri G. G. Swell	Sardar Swaran Singh	0-37
	the Indian Security forces and the arrest of the Naga rebel military chief 'General' Mowu Angami.		18-3-69	
15	Telegram despatched to the	Shri George	Shri Y. B. Chavan	0-09
	Chinese Communist Party, the Government of China and to the people of China by the Naxalites through the Chinese Embassy in Delhi.	Fernandes.	19-3-69	
16	Refusal to administer the oath/ affirmation to some members of the Uttar Pradesh Legis-	Shri Pattiam Gopalan.	Shri Vidya Charan Shukla	1-04
	lative Assembly in Urdu.		20-3-69	
17	Decision of the Congress Party to consult the Attorney-Gene-	Shri Atal Bihari Vaipayee.	Shri Y. B. Chavan	0-08
	ral on Madhya Pradesh High Court's order in respect of Shri D. P. Mishra.	V арр аусс.	22-3-69	
18	of Kerala about a Malayalam	Shri Samar Guha.	Shri Vidya Charan Shukla	0-21
	Weekly receiving advertise- ments from the Peking Radio.		24-3-69	1
19	Abolition of the West Bengal Legislative Council.	Shri Surendra Ku- mar Tapuriah.	Shri P. Govinda Menon	0-10
			25-3-69	
20	Firing by Central Reserve Police on the security personnel of		Shri Y. B. Chavan	0-23
	Durgapur Steel Plant.	Daniel Jee.	26-3-69	
21	Recent political developments	Shri Piloo Mody	Shri Dinesh Singh	0-20
	ili i akistani.		28-3-69	
22	Overflying of Russian planes	Shri Atal Bihari	Shri Dinesh Singh	0-12
	carrying arms for North Vietnam.	~ Vajpayee	31-3-69	
23	Agricultural Price Commission's announcement regarding procurement of	Shri Raghuvir Singh Shastri.	Shri Annasahib P. Shinde	0-27
	wheat and price therefor.		1-4-69	
24	Statement of Shankaracharya of Puri re: untouchability.	Shri Narendra Kumar Salve.	Shri Y. B. Chavan	0-04
	of Puri 1e. untouchability.	Rumai Saive.	2-4-69	
25	Scandalous attack on Mahatma Gandhi and Pandit Jawaharlal	Shrimati Ila Pal chaudhuri	Dr. V.K.R.V. Rao	0-09
	Nehru in the Souvenir published from Jadavpur University.	with the same of t	7-4-69	

1	2	3	4		5
				- <u>н</u> .	М.
26	Strike by doctors and nurses in Delhi hospitals.	Shri Ma dhu Limave	Shri B. S. Murthy	0	08
	Denn nospitais.	Limaye	8-4-69		
27	Firing on the employees of Gun and Shell Factory, Cossipore.	Shri H. N. Mukerjee.	Shri Lalit Narayan Mishra	0	53
			9-4-69		
28	Statement made by Shri J. B. Muthyal Rao, Union Deputy	Shri N.P.C. Naidu	Shri Y. B. Chavan	0	14
	Minister regarding Telengana and comments thereon by the Home Secretary.		11-4-69		
29	Recent incidents in Leh necessi- tating the despatch of Cen- tral Reserve Police thereto.	Shri M. L. Sondhi	Shri Vidya Charan Shukla	0	25
			17-4-69		
30	Mishap in Durgapur Steel Plant and increase in indiscipline	Shri D. N. Patodia	Shri C. M. Poonacha	0	35
	among the workers.		21-4-69		
31	Court Orders regarding the arrest of Defence Security	Shri S. M. Banerjee	Sardar Swaren Sirgh	0	09
	Corps sepoys for firing in Gun and Shell Factory, Cossipore.		22-4-69		
32	Use of official machinery by the Kashmir Government in the forthcoming bye-	Shri Nath Pai	Shri P. Govinda Menon	0	16
	elections in Kashmir.		23-4-69		
33	Shah of Iran's reported offer about transit routes to Europe through Iran, and his	Shrimati Ila Pal Chaudhuri	Shri Surendra Pal Singh	0	12
	criticism of Government of India in their dealings with Iran.		25-4-69		
34	Reported sale in black market of 13,000 bags of American gift wheat in Tamil Nadu.		Shri Annasahib P. Shinde	0	07
	gitt wheat in Tallin Hadu.		28-4-69		
35	Arrest of an Indian Embassy official at Djakarta airport.	Shri Kameshwar Singh	Shri Surendra Pal Singh	0	08
			29-4-69		
36	Talks between India and Pa- kistan High Commissioners	Shri Kanwar Lal Gupta.	Shri Dinesh Singh	۰	22
	and the Chief Minister of West Bengal regarding the resumption of trade and Calcutta meetings plea for confederation.	•	30-4-69		
31	7 Reported invitation by Indo- nesia for a common policy in respect of Navy by the	•	Shri Surendra Pal Singh	0	20
	South East Asian countries.		1-5-69		

1	2	3	4		5
				Н	.M
. 38	Supreme Court decision invalidating certain sections of	Shri S.S. Kothari	Shri Morarji R. Desai	0	18
	the Gold Control Act.		7-5-69		
39	Refusal of permission to Mr. Barmer of the Israel Trade Mission in Bombay, to parti-	Shri Bal Raj Madhok.	Shri Surendra Pal Singh	0	13
	cipate on behalf of his country in the funeral ceremony of late Dr. Zakir Husain.		12-5-69		
40	Opinion of the Attorney General regarding distribution of advance income-tex.		Shri Prakash Chand B. Sethi	0	01
	advance meonic-tex.		13-5-69		
41	Reported sinking of Kashmir Plateau.	Shri Jyotirmoy Bosu	Shri Jaganath Rao	0	10
			15-5-69		

4. DIVISIONS

Number of Divisions held.....33

5. FINANCIAL BUSINESS

(i) Railway Budget

Subject	Date of presentation	Date (s) of discussion	Time taken
Railway Budget, 1969-70	19-2-1969	26-2-1969 } 27-2-1969 } General Discussion 3-3-1969 }	H M
		17-3-1969 Discussion and Voting Demands for Grants	on 7 02
Supplementary Demands for Grants (Railways) 1968-69.	10-3-1969	19-3-1969 Discussion and voting on pplementary Demands Grants.	

(ii) General Budget

I		2		3		4
					Н	М
Budget (General)	1969-70 .	28-2-1969	6-3-1969 7-3-1969 10-3-1969 11-3-1969 12-3-1969 13-3-1969 14-3-1969	General Discussion	21	,28 ,
			14-3-1969	Discussion and voting or Demands for Grants or Account.		out
				Discussion and voting or Demands for Grants	ı	
			26-3-1969 28-3-1969 31-3-1969	Home Affairs	. 9	35
			31-3-1969 1-4-1969	Irrigation and Power	. 4	57
			2-4-1969 3-4-1969	Industrial Development, Internal Trade and Company Affairs.	6	15
			3-4-1969 7-4-1969 8-4-1969	External Affairs	. 5	52
			9-4-1969 10-4-1 9 69 11-4-1969	Food, Agriculture, Comunity Developments Cooperation.		11
			11-4-1969 14-4-1969 15-4-1969 16-4-1969	SocialWelfare	. 7	27
			16-4-1969 17 -4 -1969	Foreign Trade and Supp	ly. 5	14
			17-4-1969 —	- Education and Youth Serv	ices 4	57
			18-4-1969 21-4-1969	Information and Broad casting	d- 4	3:5
			21-4-1969 22-4-1969		8	07
			22-4-1969 23-4-1969	Labour, Employment a Rehabilitation	nd 5	39
			24-4-1969	Planning Commission	. 5	28
			25-4-1969 } 28-4-1969 }	Steel and Heavy Engineer	ing 3	50

ı	2		3		4
		28-4-1969	Law ,		. M.
			Total	10	6 23
			Finance,		
1			Health and Family Planning and Works, Housing and Urban Development		
			Petroleum and Chemicals and Mines and Metals		
k ,			Shipping and Transport		
		-0 4 -060	Tourism and Civil Aviation		
		28 -4-1969 6-30 P.M. illotine	Atomic Energy		
	Gu	motine	Communications		
			Parliamentary Affairs .		
			Lok Sabha		
			Rajya Sabha		
			Secretariat of the Vice - President		
upplementary Demands for Grants (General), 1968-69	10-3-1969	19-3-1969	Discussion and voting on Supplementary Demands for Grants	ı	08
General), 1966-67	[Earlier session 20-12-68]	19 -3 -19 6 9	Discussion and voting on Excess Demands for Grants	0	56

6. LEAVE OF ABSENCE

S. No.	Name of Member					Period for which leave granted	Date when leave granted
1	2					3	4
H2334567	Shri Erasmo de Sequeira Shrimati Vijaya Raje Shri V. Y. Tamaskar. Shri Abdul Ghani Dar Maulana Ishaq Sambhali Shri Mohammed Yusuf Shri Ram Sewak Yadav	:	:	:	: : : : : : : : : : : : : : : : : : : :	11-11-1968 to 20-12-1968 11-11-1968 to 20-12-1968 11-11-1968 to 20-12-1969 19-2-1969 to 14-3-1969 19-2-1969 to 11-3-1969 17-2-1969 to 16-4-1969	3)

1	2				3	4	
(8)	Maharani Vijayamala Rajaran	n Cł	hha¹ra;	pati F	Shon-	-)
	sale .		•			17-2-1969 to 18-3-1969	1 .
(9)	Shri Mahadevappa Rampure					19-2-1969 to 1-4- 1969	} 21-3-196
10)	Shri Piloo Mody					25-2-1969 to 28-3-1969	1
11)	Shri Pashabhai Patel .				•	17-2-1969 to 22-3-1969	5
12)	Shri Kamalnayan Bajaj					17-3-1969 to 14-5-1969	1
13)	Shri Mahadevappa Rampure				•	2-4-1969 to 16-5-1969	ſ
(4)	Shri Viren Shah				•	24-3-1969 to 14-4-1969	1
15)	Shri V. Y. Tamaskar	•	•	•	•	17-2-1969 to 16-4-1969	1
16)	Shri C. K. Bhattacharyya		•	·	•	28-3-1969 to 16-5-1969	14-5-196
17)	Shrimati Sucheta Kripalani	•	•	•	•	18+4-1969 to 16-5-1969	1 -4 3 -5
(8 <u>1</u>	Shri N. Dandeker	•	•	•	•	15-4-1969 to 16-5-1969	1
19)	Shri R. K. Birla	•	•	•	•	28-4-1969 to 16-5-1969	i
o)	H. H. Maharaja Brijendra Si	neh	of Bh	arat p	ur .	22-4-1969 to 16-5-1969	1
21)	Shri S. R. Rane				•	17-4-1969 to 16-5-1969	}
	(i) Motion of No-c	on fu	7. M				***************************************

Name of Member who moved the motion	Date on which leave granted	Dates of Time discussion taken	Remarks
Shri P. Ramamurti	18 -2-1969	H. M. 18-2-1969 10.06 19-2-1969 } 20-2-1969 }	Negatived.

Motion	
<u>.</u>	

S.S.	SI. Brief Subject No.	Name of Member J Date (s) of who moved discussion		Time taken	Ministry/Department concerned	Remarks
				H M		
•	Statement made by the Minister of Home Affairs regard- Shri Surendranath ing Address by the Governor of West Bengal to Dwivedy both Houses of the State Legislature.	Shri Surendranath Dwivedy	10-3-69	4 17	4 17] Home Affairs	
√01	Disapproval of the unconstitutional act of Governor of Madhya Pradesh in not inviting the new leader of SVD to form Government.	Shri Madhu Limaye	12-3-69	2 58	2 58 Home Affairs	Negatived.
m	Appointment of a Committee to visit Andhra Pradesh for an on-the-spot study of the Telengana situation.	Shri Atal Bihari Vajpayee	8-4-69	2 23	Home Affairs	Withdrawn.
4	Fourth Five Year Plan 1969—74—Draft.	Smt. Indira Gandhi	8-5-69 9-5-69 12-5-69	o o	47 Prime Minister's Secretariat	:
•	Situation arising out of encouragement being given to the subversive and violent activities in the country by certain political parties and some foreign powers.	Shri Prakash Vir Shastri	16-5-69	0	Home Affairs	Discussion not con- cluded.
i	(iii) Motion for	Motion for Modification of Statutory Rules and Regulations	tory Rules and	Regulatio	24	
K S	Brief subject	Name of Member	Date on which moved/ discussed	Time Taken	Ministry/Department concerned	Remarks
} -	Modification of the Citizenship (Amendment) Rules, 1968.	Shri Madhu Limaye	16-5-69	о Н Ж	M 34 Home Affairs	Withdrawn,
N	Modification of the All-India Services (Conduct) Rules, Shri N.K.P. Salve 1968.	Shri N.K.P. Salve	16-5-69	0	26 Home Affairs	Discussion not con- cluded.

(iv) Motions under Rule 388 for suspension of rules

Sl. No,	Brief Subject	Member	Date on which Motion moved	Time taken	Remarks
				H.M.	•
r	Suspension of clause (c) of Rule 110 in its application to the motion for withdrawal of the Constitution (Twenty-second Amendment) Bill, 1968, as reported by the Joint Committee in so far as that clause required inclusion of additional provisions in the Bill to replace the said Constitution (Twenty-second Amendment) Bill, 1968.	Shri Y. B. Chavan	2.4.69	0-55	Adopted.
2	Suspension of Rule 338 in its application to the motion for leave to introduce the Constitution (Twenty-Second Amendment) Bill, 1969.	Shri Y.B. Chavan	10-4-69	0-22	Adopted.
3	Suspension of Rule 338 in its application to the motion for taking into consideration of the Constitution (Twenty-second Amendment) Bill 1969.	Shri Y.B. Chavan	15.4.69	0-03	Adopted.
4	Suspension of Rule 75 (2) (a) in so far as it required the moving of the amendment that the Enlargement of the Appellate (Criminal) Jurisdiction of the Supreme Court Bill, 1968 by Shri Anand Narain Mulla be referred to a Select Committee at an earlier stage.	Chaudhuri Randhir Singh	18-4-69	0- 03	Adopted.

8. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/	Date
I	Shri K. Kamaraj	Nagercoil	Tamil Nadu	English (affirmation)	17-2-69
2	Shri Janeshwar Misra	Phulpur	U. P.	Hindi(affirmation)	17-2-69
3	Shri Jai Singh	Hoshiarpur	Punjab	Hindi(affirmation)	17-2-69
4	Shri S. K. Patil	Banaskantha	Gujarat	English (oath)	14-5-6 9
5	Shri V. K. Krishna Menon	Midnapore	West Bengal	English (affirmation)	15-5-69
.6	Shri S.N. Misra	Kannauj	U.P.	English (oath)	16-5-69

9. OBITUARY REFERENCES

				death		hich nade	Time taken	Remarks
I	Shri C.N Fourth	I. Annadurai, ex-n h Lok Sabha.	nember of the	3-2-69	17-2-69		н. м.	
2	Shri S. F of the	Ramaswamy Naid provisional Parlis	lu, Member ament.	9-1 - 69	17-2-69		0-56	
3	of the Provis	nikya Lal Varn Constituent Assertional Parliament, hird Lok Sabha.	nbly of India	24-1- 69	17-2-69			
4		i Ram Das, Men Lok Sabha.	nber of the	14-1- 69	18-2-69		0-03	
5	Shri Gar Lok S	ipat Sahai, sitting abha.	Member of	8-3-69	10-3-69	7		
6	Shri Sac Memb	hindra Nath Ma er of Lok Sabha	iti, sittin g	9-3-69	10-3-69	}	0- 30	
7	Lagish	P. Mody, Member ative Assembly and t Assembly of Inc	d the Cons-	1 9-3-69	10-3-69	}		
8	Shri N. I Secon	R. Ghosh, Memb d and Third Lok	er of the Sabha.	12-3-69	12-3-69		0-06	
9	Dr. Zakir	rHus≥in,Presiden	t of India.	3-5-69	5-5-69		0-46	Condolence Resolu- tion passed and House adjour- ned.
, t o	Prof. Kr First a	rishna Chandra, i and Second Lok	Member of th Sabha.	e 30-4-6	9 7-5-69		0-01	
		I	o. PAPERS LA	ID ON	THE TABLE			
	(i) By G	overnment					847	
	(ii) By Pr	rivate Members					4	,
		II. PERSONAI	EXPLANA	TIONS	UNDER RU	JLE 3	57	
S. No	o. I	Brief Subject			ame of Mem made the per explanation	sonal	Date	Time taken
1		2			3		4	5
								Н. М.
	on the	ghtto be raised by 3rd March, 196 regarding recall	ig about Callit	ng att-	Shri Samar (Guha	5.3.69	0.02

1		2		3		4	5
2	λ	tain statement relating to Shr Mukerjee made by Shri S. M. ne House on the 20th Man	Banerjee in	Shrimati S Mukerje		24.3.69	0.03
3	G	ain remarks made by Shri cupta in the House on the 22nd uring the proceedings on Callin	d April, 1969	Shri Kanwa Gupta.	ar Lal	8 · 5 · 69	e · 02
			12. PETITIO	ONS			
	Pre	sented by Members					3
		13. PR	ESIDENT'S	ADDRES	s		
Date Add		Dates of discussion	Motion of	Thanks T	Time taken		ent's Mes- eported on
					Н. М.		
17.2	•69	20· 2· 69 21· 2· 69 24· 2· 69 25· 2· 69 26· 2· 69	26-2-69		15-30	27. 2	·· 69
		14. F	RIVILEGE	MATTERS	3		
S1. No.		Brief Subject	Name of Member who raised the matter	Date on which matters brought before the House.	Decision Hous		Time taken.
I		2	3	4		5	6
(1)	m	ged reflections on certain tembers by "Maharashtra imes" for their speeches the House.	Shri K. Ananda Nambiar	3-3-69 25-3-69	ker reac House nation in the Edi rashtra House drop in and di Editor of paper the fact The "tra Time ed	-69 the Spi out in the explainment of the explainment of the metter the matter tected the matter to publish Maharashes" publish necessary tion in it teted 31-3-6	ne o o o 3. ·

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	2	3	4	5	6
(2)	Alleged false evidence tendered before the Public Accounts Committee by Shri N. N. Wanchoo, former Secretary, Department of Iron and Steel and Shri S. C. Mukherjee, the then Deputy Iron and Steel Controller.	Limaye.	6 -3-69	The matter was referred to the Committee of Privi- leges on 6-3-69 on a motion moved by Shri Madhu Limaye	H. M. 0·14
(3)	Alleged derogatory comments by the "Organiser" on the speech of a member in the House.	Venkata-	18-3-69 22-3-69		0.03
(4)	Alleged reflections on a member by the "Basumati" for his speech in the House.	Shri Samar Guha.	21-3-69 9-4-69	On 9-4-69 the Speaker read out in the House the explanation received from the Editor, "Basumati". The House decided to drop the matter and directed the Editor of the newspaper to publish the factual position. The "Basumati" published necessary clarification in its issue dated 13-4-69.	0.03- 0.01
(5)	Reported statement by the Chief Minister of Andhra Pradesh (Shri Brahmananda Reddy) that appointment of a Parliamentary Committee to study the situation in Telengana would amount to interference in the affairs of the State.	Shri Madhu Limaye.	7-4-69	Motion for reference of the matter to Committee of Pri- vileges was negatived by the House.	2.12
(6)	Throwing of pamphlets by (1) Shri Rambir Singh and (2) Shri Dhirendra Kumar Sharma from the Visitors' Gallery on the Floor of the House.	Shri K. Raghura- maiah.	9-4-69	The two offenders were committed to prison on 9-4-69 till 7 p.m. on 10-4-69 on a motion moved by Shri K. Raghuramaiah and adopted by the House.	0.34
(7) I	Reflections on a Parliamentary Committee in an article published in the "Financial Express", Bombay, dated 1-4-69.	Shri George Fernandes,	11-4-69 16-4-69	The matter was referred to the Committee of Privileges on 16-4-69 on a motion moved by Shri George Fernandes.	0.05

15. QUESTIONS

(i) Starred]

	Number of Questions put down in question lists:	1768
	Number of Questions orally answered:	290
	(ii) Unstarred	
furnished	Number of questions put down in question lists and written cases ets	10,033
	(iii) Short Notice	
	Number of questions put down in question lists:	28
	Number of questions orally answered:	28

(iv) Half-an-hour Discussions arising out of Answers to Questions

z, Š	Brief Subject	Name of Member who raised discussion	Date	Ministry/Deptt.
-	2	3	4	
1	Export of manganese ore to North Korea	Shri D. N. Patodia	24-2-1969	24-2-1969 Foreign Tiede and Supply.
7	Export of Pepper .	Shri E. K. Nayanar	26-2-1969	De.
3	3 Independence of Fiji	Shri Kameshwar Singh	3-3-1969	External Affairs.
4	General Motors Corporation of U.S.	Shri S. K. Tapuriah	12-3-1969	12-3-1969 Industrial Development, Internal Trade and Company Affairs.
80	Wagon Irdustry	Shrimati Tarkeshwari Sirha	6951-8-17	Railwayr.
•	Completion of Bokaro Steel Project	Shri N.P.C. Naidu	19-3-1969	Steel and Heavy Ergireetirg.
7	Students' unrest in India	Shri Shri Chand Goval	21-3-1969 Educatier.	Educatier.
∞	Grant of registration Certificates and Industrial Licences Shri S. R. Damani to firms.	Shri S. R. Damani	24-3-1969	24-3-1969 Industrial Develorment, Internal Trade and Company Affairs.
٥	Income-tax Appellate Tribunal for Mysore	Shri Beni Shanker Sharma	26-3-1969 Law.	Law.
õ	10 Labels cr. scaps	Shri Om Prakash Tyagi	28-3-1969	28-3-1969 Petrolevin and Chamitals.
=	Hindustan Zinc Limited	Shr: Onkar Lal Bohra	31-3-1969	31-3-1969 Mines and Metals.
12	Assignment of miscellaneous jobs to Jawans	Shri Prakash Vir Shastri	2-4-1969	Deferce.
13	Coir industry in Kerala	Shrimati Suseela Gopalan	7-4-1969	7-4-1969 Foreign Trade and Supply.
7	Russian arms to Pakistan	Shri Kanwar Lal Gupta	6961-4-6	Defence
₹.	Import of yarn by the State Trading Corporation .	Shri Sita Ram Kesri	14-4-1969	14-4-1969 Foreign Trade and Supply.

	2	6	4	٧.
9	16 Development and regularisation of unauthorised colonics Chaudhuri Randhir Singh. in Delhi.	Chaudhuri Randhir Singh.	16-4-1969	16-4-1969 Works, Housing and Urban Development.
7	17 Revision of pension rules	Shri M. L. Sondhi	21-4-1969 Finance.	Finance.
∞	18 Fertilizers and Chemicals Travancore Limited	Shri Arangil Sreedharan.	23-4-1569	23-4-1569 Petroleum & Chemicals.
0	19 Recognition of past Government service of displaced Shri Benoy Krishna Daschowdhury 25-4-1969 Fit ance, persons.	Shri Benoy Krishna Daschowdhury	25-4-1969	Fi arce.
S	20 Negotiations with China	Shri Prakash Vir Shastri.	28-4-1969	28-4-1969 External Affairs.
21	Constitution of a Film Ccuncil	Shri N. K. Sanghi.	30-4-1969	30-4-1969 Information and Breadeasting.
23	22 Pending applications for scooters and cars	Shui S. S. Kothari	6951-5-2	7-5-1969 Industrial Develorment, Internal Trade and Company Affairs.
Ω,	23 Delhi Police Commission Report	Shri Ramavatar Shastri	6951-5-6	9-5-1969 Home Affairs.
24	Cultivation of long staple cotton	Shri S. R. Damani.	12-5-1969	12-5-1969 Food, Agriculture, Community Development and Cooperation.
2	25 Railway accidents	Shri Jyotirmoy Bosu.	14-5-1969 Railways.	Railways.
9	26 Indo-Ceylon venture for the export of tea.	Shrimati Ila Pal Chaudhuri.	6951-5-91	16-5-1569 Foreign Trade ard Supply.

	Remarks	Adopted		Remarks	Negatived	Em- Negatived & ation	Negatived
		M 46		Ministry/ Department concerned	Finance	Labour, ployment Rehabilit	-
	Date of moving and Time taken discussion	o 69-5-5		Time Taken	Discussed along with	the relevant Bills. See items 5, 12 and 21 under	Gowt. Bilıs
ERNMENT TIME	Date of moving a discussi		18	Date of moving and discussion	20-3-1969	22-3-1969	22-3-1969
(a) BY GOVIRNMENT OR DURING GOVERNMENT TIME (i) Condolence Resolution	Moved by	death of the President Emt. Indira Gandhi Prime Minister	(ii) Statutory Resolutions	Name of Member who moved	Shri Shri Chand Goyal	Ďo.	Š
(a) By Gov		the President		Article of Constitution	123	123	123
	Subject	Condolence Resolution on the death of of India, Dr. Zakir Hussin.		Subject	Disapproval of the Customs (Amendment) Ordinance, 1969.	Disapproval of the Payment of Bonus (Amendment) Ordinance, 1969.	Disapproval of the Public Wakfs (Extension of Limitation) Amendment Ordinance, 1968.
				S.S.	-	4	3

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Remarks	Negatived	Negatived	Withdrawn	Negatived	Negatived	Discussion not concluded.
Time taken Ministry/Depart- ment concerned	H M 2 r6 Home Affairs (excluding 8 minutes during sixth scssion)	Finance	Home Affairs	Ho me Affai rs	Industrial Development, Internal Trade & Compnay Affairs	Ξ
ken	M rog rog s	28	24	23	94	07
Time ta	H 2 (excludir minutes taken during sixth scssion)	4	73	71	w	I
Date(s) of moving discussion	20-12-68 (Sixth Session) 27-2-69	27-2-69 14-3-69	14-3-69 28-3-69	28-3-69 11-4-69 25-4-69	25-4-69 9-5-69	69-2-6
Name of Member who moved	Shri K. Ananda Nambier	Shri P. P. Esthose	Shri Vikram Chand Mahajan	Smt. Sushila Rohatgi	Shri V. Viswanatha Menon.	Shri Rabi Ray
Brief Subject	Token strike by Central Government employees on 19-9-68.	Scheme for amortisation of State debts	Raising of the status of Himachal Pradesh to a State.	Recent controversy re: powers and functions of Governors and appointment of a Parliamen.ary Committee to consider necessary amanedments in the Constitution.	Appointment of a High Power Commission to go into the charges against the Birla Group of concerns.	Abolition of privy purses
No.	H	N	en .	4 A E	S	9

(b) PRIVATE MEMBERS' RESOLUTIONS

17. SHORT DURATION DISCUSSIONS (RULE 193)

Time taken Ministry/Department concerned	H M	4 10 Home Affairs	Defence 54 ussed	rogether) Home Affairs
Time				_
Date(s) of discussion		1-4-69 2-4-69	14-4-69	14-4-69
Name of Member who raised discussion		Shri N. G. Ranga	Shíri S. M. Banerjee	Shri Hem Baru
Brief Subject		r Recent developments in Telengana and other areas of Andhra Pradesh.	Statement made by the Minister of Defence Production regarding fixing on the employees of Gun and Shell Factory, Cossipore, Calcutta by Defence Security Corps.	Statement made by the Minister of Home Affairs re: strike in West Bengal.
Si. No.		-	ч	ю

18. STATEMENTS BY MINISTERS

(a) Suo Moto Statements made/laid under Rules 372.

Serial No.	Subject	Name of Minister	Date	Time Faken
	2	3	4	5
				н.м.
I	Government business for the week commencing the 24th February, 1969.	Shri K. Raghura- maiah	21-2-69	0-03
•2	Strike by U.P. Degree College Teachers .	Dr. V.K.R.V. Rao	26-2-69	
3	Government business for the week commencing the 3rd March, 1969.	Shri K. Raghura- maiah	27-2-69	0-03
4	Address by the Governor of West Bengal to both Houses of the State Legislature assembled together on the 6th March, 1969.	Shri Y. B. Chavan	6-3-69	0-03
5	Government business for the week commencing the 10th March, 1969	Shri K. Raghura- maiah	7-3-69	
6	Reported seizure of counterfeit two rupee currency notes on the 6th March, 1969, at Pugalur near Coimbatore.	Shri Morarji R. Desai	20-3-69	0-01
7	Decision taken by Government in regard to the Central Government employees who participated on the strike of the 19th September, 1968.	Shri Vidya Charan Shukla	13-3-69	0-05
8	Government business for the week commencing the 17th March, 1969	Shri K. Raghura- maiah	14-3-69	0-03
9	Rescue of 4 loaders in Ratibati Colliery	Shri Bhagwat Jha Azad.	20-3-69	0-01
10	Government business for the week commencing the 24th March, 1969.	Shri K. Raghura- maiah	22-5-69	0-05
11	Feasibility of Second oil refinery in Assam	Dr. Triguna Sen	24-3-69	o-03
12	Postponement of the discussion and voting on the Demands for Grants in respect of the Ministry of Industrial Development, Internal Trade and Company Affairs.	Shri K. Raghura- maiah	31-3-69	0-04
•13	Further development in Nagaland .	Sardar Swaran Singh	1-4-69	
14	Prime Minister's visit to Burma	Shrimati Indira Gandhi	3-4-69	0-08
15	Strike by House Surgeons and other doctors and nurses of the Irwin Hospital, New Delhi.	Shri K.K. Shah	3-4-69	0-03
16	Strike by doctors in Delhi hospitals	Shri K.K. Shah	10-4-69	0-01
17	Government business for the week commencing the 14th April, 1969	Shri K. Raghura- maiah	11-4-69	0-02

^{*}Statements were laid on the Table.

I	2	_. 3	4	5
				Н. М
18	Telengana "	Shrimati Indira Gandhi	11-4-69	0-07
19	Strike in West Bengal on the 10th April 1969.	, Shri Y.B. Chavan	11-4-69	0-14
•20	Certain decisions taken by the Governmen relating to the cement industry	t Shri Fakhruddin Ali Ahmed	14-4-69	
21	Price policy for rabi cereals for 1969-70 marketing season.	Shri Jagjivan Ram	15-4-69	0-04
22 •	Accident to Indian Airlines Fokker Friend- ship aircraft on the 21st April, 1969 near Khulna (East Pakistan).		22-4-69	0-05
23	Government business for the week com- mencing the 28th April, 1969.	Shri K. Raghura- maiah	25-4-69	o -0 7
24	Temporary Central Government employees who participated in the strike of September 19, 1968.		30-4-69	0-01
25	Government business for the week commencing the 5th May, 1969.	Shri K. Raghura- maiah	1-5-69	0-05
26	Government business for the week commencing the 12th May, 1969.	Shri K. Raghura- maiah	9-5-69	0-02
27	Narmada Water dispute	Dr. K.L. Rao	12-5-69	0-02
28	Collision between train No. 356 Down Bareilly-Agra Passenger and a bus at a manned level crossig gate between Aligarh and Harduagani stations of the Northern Railway on the 12th May, 1969.	Dr. Ram Subhag Singl	1 13-5-69	0-03
29	Price of the Sugarcane for the crushing year 1969-70.	Shri Annasahib P. Shinde	13-5-69	0-03
30	Report of the Intelligence Bureau on the use of foreign money in last General Elections and for other purposes.	Shri Y. B. Chavan	13-5-69	
31	Demonstration by the All India Youth Federation and the All India Students' Federation on the 15th May, 1969, at New Delhi.	Shri Y.B. Chavan	15-5-69	0-02
32	Government's reaction to some of the re- commendations of the Joint Committee on Salary, Allowances and other amenities of Members of Pathilians.	Shri K. Raghuca- maiah	16-5-69	0-02
i3 I	Demonstration by the All India Youth Federation and the All India Students' Federation on the 15th May, 1969, at New Delhi.	Shri Vidya Charan Shukla	16-5-69	0-40-

^{*}Statements were laid on the Table.

(b) Statements under Direction 115

l. Vo.	Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
1	Non-Official enquiry into the incident at Indraprasth Bhavan. New Delhi.	s	Shri Y. B. Chavan	14-3-69	H. M. 0-05
2	Allegation that Ke la Government w misusing the fur meant for Ha jan Welfare.	vas nds	Shri P. Govinda Menon	21-3-69	0-09
3	Removal of contro on prices of F Twill.		*Shri Bali Ram Bhagat	2-4-69	0-05
4	Tamil Naiu Go- vernment's prote against the cha in A. I. R. N Bulletins' timing	nge lews	Shri Satya Narain] Sinha	3-4 -6 9	0-06
.5	Association of Miniter of State for Railways with ce		Shri Parimal Ghosh	18-4-69	c- 08
\	tain concerns.			-	
	tain concerns.	Correcting information	under Direction 16		
SI. No.	tain concerns.		under Direction 16 Name of Minister	Date	Time taken
	tain concerns.	Correcting information		Date 4	
No.	tain concerns.	Correcting information	Name of Minister		taken
No.	Correcting certain the Minister of House on the 2 in answer to a tention Staten	Correcting information Subject	Name of Minister 3 y Shri Y. B. Chavan	4	taken 5
No.	Correcting certain the Minister of House on the 2 in answer to a tention Staten hension of Pro Srinagar. Correcting the answer March, 1969 Starred Quest Delhi Munici	Correcting information Subject 2 information given by of Home Affairs in the Sth February, 1966 question on Calling At ment regarding appre	Name of Minister 3 y Shri Y. B. Chavan e 9 1 h Shri Vidya Charan shukla	4	5 H. M.
No.	Correcting certain the Minister of House on the 2 in answer to a tention of Pro Srinagar. Correcting the answer to a March, 1969 Starred Quest Delhi Munici outstanding aga Alleged misuse of the Tirupati Toirectors of it supplementary to	information given by of Home Affairs in the state regarding appre-Pakistani elements in the swers given on the 7t to supplementaries on the No. 335 regardin pal Corporation's due	Name of Minister 3 y Shri Y. B. Chavan b Shri Vidya Charan Shukla of Shri P.Govinda Menon a D.	3-3-69	5 H. M. o-o6

1	2	3	4	5
4	Clarifying certain points in the statement made by the Minister of State for Petroleum and Chemicals and Mines and Metals in the course of his reply to the Halfan-Hour discussion on the 23rd April, 1969 regarding Fertilizers and Chemicals Travancore Limites.	Shri D. R. Chavan	14-5-69	0-01
*5	Correcting the answer given on the 21st April, 1969 to supplementaries on Starred Question No. 1203 regarding production of non-ferrous metals.	Shri D. R. Chavan	16-5-69	0-02

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Buinress				Tim take	e		
I			_	2		3	
				н.	M.		
BILLS—							
(a) Government Bills (b) Private Member's Bills				60 13	46 49	3·5	
BUDGET-							
(a) Railway Budget		:	:	21 108	29 28	5·4 27·2	
CALLING ATTENTION NOTICES (Rule 197)				12	23	3.1	
DISCUSSIONS— (a) Half-an-Hour Discussions (Rules 55) (b) Short Duration Discussions (Rule 193)	:	:	:	14 7	36 04	3·7 1·8	
MOTIONS—							
(a) Motions for modification of Rules/Regulations				1	00	0.3	
(b) Motions (Rules 191 & 342)				18	26	4.6	
(c) Motion of No-confidence in the Council of Minis	iters (Rule	198)	10	с6	2.5	
PRESIDENT'S ADDRESS				15	30	3.9	
QUESTIONS				66	17	16.6	

^{*}Statement was laid on the Table.

I	2			3	H.M. 4
RESOLU	TIONS		н.	М.	
(a) (b)	Government Resolution		o •	46	0.3
(c)	Private Members' Resolutions		13	3	3 4
STATEM	ENTS (Rules 357, 372 and 377 and Directions 16 and 13	5)	5	05	1.3
OTHER privilege	R MATTERS, such as Papers laid on the Table, Question etc.	s of	29	40	7 · 4
	TOTAL	. –	399	02	100.0

^{*}Joint discussion took place on (1) motion for consideration of the Cust ms (Amendment) Bill, 1969 and Statutory Resolution re: disapproval of the Cust ms (Amendment) Ordinance 1969 (2) motion for consideration of the Payment of Bonus (Amendment) Bill 1969, as passed by Rajya Sabha and Statutory Resolution re: disapproval of the Payment of Bonus (Amendment) Ordinance, 1969 and(3) motion for consideration of the Public Wakfs (Extension of Limitation) Amendment Bill 1969 as passed by Rajya Sabha and Statutory resolution redisapproved of the Public Wakfs (Extention of Limitation) Amendment Ordinance, 1968 which lasted for 3 hrs. & 48 mts ;2 hrs. & 06 mts. and, 1 hr. & 29 mits respectively Time taken on joint discussion on these items has been shown under Government Bills